

# ACT No. XXXVIII OF 1925.

[PASSED BY THE INDIAN LEGISLATURE.]

*(Received the assent of the Governor General on the 23rd  
September, 1925.)*

## An Act further to amend the Transfer of Property Act, 1882.

IV of 1882.

WHEREAS it is expedient further to amend the Transfer of Property Act; 1882, for the purpose hereinafter appearing; It is hereby enacted as follows:—

1. This Act may be called the Transfer of Property (Amend- Short title.  
ment) Act, 1925.

IV of 1882.

2. In sub-section (1) of section 130 of the Transfer of Pro- Amendment of  
section 130,  
Act IV of 1882.  
perty Act, 1882, after the words " authorised agent and " the  
words and figures " notwithstanding anything contained in sec-  
tion 123 " shall be inserted.

*Printed 1 anna or 1½ d.]*

MGIPC--L--1-81--6-11-25--7,500.